NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/(IB)/2017

NAME OF THE PETITIONER(S)

: DAXEN AGRITECH INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: DAEHSAN TRADING INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. RAJENDRAN

IRP.

ORDER

Mr. S. Rajenderan, IRP is present in person and submitted that his tenure is over. However he has already taken steps to convene the CoC on 23.08.2017. The public announcement has already been made. Therefore, in the circumstances, he is directed to continue with the assignment till RP is appointed. The report shall be submitted on 24.08.2017. Put up on 24.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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